

SPECIAL BENCH
COURT - I

O-220

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/193(KB)2023
IN
C.A.(CAA)/127(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	WELLMAN CARBO METALICKS INDIA LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms. Neha Somani, PCS]For the Petitioner

Mr.Alok Tandon, JD] For the office of RD(ER) MCA

O R D E R

1. Ld.Authorised representative for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Heard. **Reserved for orders.**

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)